

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.963/2019**

New Delhi this the 26<sup>th</sup> day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)**  
**Hon'ble Mr. S.N. Terdal, Member (J)**

Km Marsi  
D/o Sh. Ashok Kumar  
R/o E-65, E-4 Block, 4<sup>1/2</sup> Pusta Sonia Vihar  
Karawal Nagar, North East, Delhi – 110094.

Aged about 27 years  
(Group 'B')  
(Candidate to the post of TGT (Sanskrit) Female)

...Applicant

(By Advocate : Mr. Ajesh Luthra)

VERSUS

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
A-Wing, 5<sup>th</sup> Floor, Delhi Secretariat  
I.P. Estate, New Delhi.
2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Chairman  
FC-18, Karkardooma Institutional Area, Delhi-92.
3. Directorate of Education  
Through its Director  
(GNCT of Delhi)  
Old Secretariat, Delhi – 110054.

...Respondents

**ORDER (ORAL)**

**Ms. Nita Chowdhury:**

This OA has been filed by the applicant stating that she had difficulty in uploading the e-dossier and she had obtained more than the cut off marks and, hence, had requested Delhi

Subordinate Services Selection Board (DSSSB) to permit her to submit the documents by hand.

2. In view of the factual position in this OA , we direct the DSSSB to accept the dossier of the applicant by hand, if submitted by 30.03.2019. Accordingly, OA stands disposed of at admission stage itself.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

/anjali/